IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-132(PB)/2017

IN THE MATTER OF:

Punjab National Bank

... Applicant

Vs.

Samtel Color & Ors.

.. Respondents

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.06.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant

Mr. Abhinav Thareja, Advocate

ORDER

On behalf of the arguing Counsel, again a request has been made that he is not available.

List the matter on 3rd July, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

29.06.2017 V. Sethi